

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1937
(To be answered on the 28th July 2022)**

KRISHI UDAN

**1937. SHRI KRIPANATH MALLAH
SHRIMATI JASKAUR MEENA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the salient features of Krishi Udan 2.0 scheme;**
- (b) the funds sanctioned, allocated and utilized under the said scheme in Assam and Rajasthan during last three years and the current year;**
- (c) the number of food products being covered under the scheme in the country at present along with the details thereof;**
- (d) the targets fixed and achieved so far under this scheme along with the reaction of the people in the country thereto;**
- (e) whether the said scheme has proved a boon for the farmers in the country and if so, the details thereof; and**
- (f) whether the Government proposes to increase the number of food products under this scheme and if so, the details thereof?**

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) and (b) Krishi Udan Scheme 2.0 was announced on 27 October 2021 enhancing the existing provisions, mainly focusing on transporting perishable food products from the hilly areas, North-Eastern States and tribal areas. For facilitating and incentivizing movement of agri-produce by air transportation, Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian freighters and P2C (Passenger-to-Cargo) Aircraft primarily around 25 airports focusing on North Eastern, Hilly and Tribal region and 28 airports in other regions/areas. Further, after evaluation of Krishi Udan 2.0 five more airports have been included making it to 58 airports including Dibrugarh, Jorhat, Lilabari, Rupsi, Silchar, Tezpur in Assam and Jodhpur, Jaisalmer in Rajasthan.

Krishi Udan Scheme is a convergence scheme where eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of Development of North-Eastern Region (DoNER) would

leverage their existing schemes to strengthen the logistics for transportation of Agri-produce. There is no specific budget for Krishi Udan under the Scheme.

(c) to (f) All perishable commodities are covered under Krishi Udan Scheme in the country. The main objective of the Krishi Udan Scheme 2.0 is to increase share of air carriage in the modal mix for transportation of Agri-produce, which includes horticulture, fishery, livestock and processed products.

The scheme assists farmers in transporting agriculture products so that it improves their value realisation.

Krishi Udan scheme is to provide air transportation and logistics support for perishable agri-produce as per the need. Leveraging the existing schemes of the 8 Ministries as mentioned above, the producers can utilise the services available at 58 airports listed under the scheme considering the demand. Five more airports have been added recently to the earlier list of 53 airports (viz. Belagavi, Bhopal, Darbhanga, Jabalpur and Jharsuguda).

The Scheme aims to ensure seamless, cost-effective, time bound, air transportation and associated logistics for all Agri-produce originating especially from North-East, hilly and tribal regions of the country. Few successful examples are air transportation of 'King Chillies, Burmese Grapes & Assamese Lemon' from Gauwahati, 'Jackfruit' from Tripura and 'Litchi' from Darbhanga.
